29.1.1983, because the lock-gatein the dock became incoperative owning to heavy siltation of about six feet.

It is learnt that a French container ship, MONET which was scheduled to sail out on January 23 was detained and so two also other vessels inside the dock, which were ready to sail out at that time. Three other collier vessels were waiting at Haldia anchorage for five days forced signal to enter the dock. Three other colliers and two general cargo ships. booked for Haldia, were waiting at the Sandheads. All these happened due to the heavy siltation at the lock-gate of the Haldia dock, which caused a huge loss for the port as well as for the country. A loss of twenty-five ship days and twelve berth days resulted because of the inoperation of the lock-gate during the said period.

Moreover, it is learnt that there are no impounding pumps in Haldia dock, which keep the dock free of silt. The week-long activities for the repairs of the lock-gates at Haldia, received a set back when three workers were injured one of them seriously, during the repair work.

In this context, I urge upon the Government to conduct a high power enquiry into the metter and punish the persons, whose negligence is responsible for such a deadlock in the port.

I also request the Government to take all possible measures so that such indident does not take place again.

(viii) NEED TO HALT SUPERFAST TRAIN RUNNING BETWEEN DELHI AND AHMEDABAD AT MEHSANA, GUJARAT

श्री मोती भाई आर० चौधरी (मेहसाना) : उपाध्यक्ष महोदय, मैं निम्नलिखित विषय की ओर मंत्री महोदय का ध्यान आकर्षित करना चाहता हूं :

कई सालों के बाद बार-बार मांग होती रहने पर अभी अभी एक सुपर फास्ट गाड़ी देहली और अहमदाबाद के बीच मीटर गेज लाइन पर शुरू कर दी गई है। जरूरी तो यह था कि इस बहुत महत्वपूर्ण लाइन को मीटर गेज से ब्राड गेज में परिवर्तित किया जाए और उस पर सुपर फास्ट ट्रेन चलाई जाए। जो कि सबसे ज्यादा भीड़-भाड़ वाली यह लाइन रही है, लेकिन खेद है कि सालों से चल रही इस मांग को स्वीकार अभी तक नहीं किया जा रहा है। फिर भी इस मीटर गेज लाइन पर एक सुपर फास्ट ट्रेन चालू कर दी है, इसलिए रेल मंत्री को बधाई है और साथ साथ यह ट्रेन जो चलाई जा रही है इनको इस लाइन पर का सबसे बड़ा जंकशन रेलवे स्टेशन महसाना को स्टापेज नहीं दिया है। उसे जल्दी से जल्दी दिया जाए ऐसी मांग करता हूं। महसाना इस लाइन का एक बड़ा जंक्शन स्टेशन है जो पूरा स्वराष्ट्र क्षेत्र को रेल से जोड़ता है जो गुजरात का एक बड़ा हिस्सा है, 25 लाख से ज्यादा आबादी वाले जिले का मुख्य कार्यालय है, जहां पर आयल और नैचुरल गैस कमीशन का बड़ा कार्यालय होने के नाते इस स्टेशन से पूरे उत्तर और पूर्व भारत में आने जाने वाले यात्रियों को इस स्टेशन से सुविधा मिल सकती है और इस ट्रेन को सारे गुजरात राज्य को एक भी स्टापेज नहीं मिला है। यह क्षति पूर्ति भी इस स्टेशन पर स्टापेज देने से हो सकती है। तो मैं आशा करता हूं कि इस लाइन पर का सबसे बड़ा रेलवे स्टेशन जो लाखों की आबादी को यातायात की सुविधा देता है इस पर स्टापेज देकर एक रह गई क्षति को सुधारा जाएगा जिसके पहले कि इस मांग को लेकर जन आंदोलन चल पड़े। माननीय रेल मंत्री जी ने यह नई ट्रेन चालू करके अच्छी सुविधा दी है। लेकिन इससे जो वंचित रहे हैं उनको भी महसाना रेलवे स्टेशन को स्टोपेज देकर शीघ्र ही सुविधा प्रदान करेंगे।

(ix) DEMAND FOR DECLARING BIRTH ANNIVERSARY OF DR. AMBEDKAR AS PUBLIC HOLIDAY

श्री सत्य नारायण जटिया (उज्जैन) : उपाध्यक्ष महोदय, मैं नियम 377 के अधीन निम्नलिखित विषय की ओर मंत्री महोदय का ध्यान आकर्षित करना चाहता हूं :

14 अप्रेल डा० भीमराव अम्बेडकर का जन्म दिन है। भारतीय संविधान के निर्माता, महान विधि वेत्ता, दलित शोषित और उपेक्षित-जनों के प्रवक्ता डा० अम्बेडकर करोड़ों देश-वासियों की श्रद्धा के केन्द्र हैं। वे प्रत्येक व्यक्ति को सामाजिक समता, आर्थिक सम्पन्नता और अवसर की समानता उपलब्ध कराने के लिए सतत् संघर्ष-रत रहे। उनका ध्येय सबको सामाजिक न्याय के लिए शिक्षित कर असमता से समानता, तिरस्कार से स्वाभिमान और दासता से मुक्त समाज की रचना करना था। ऐसा महान व्यक्तित्व जो हम सबकी प्रेरणा का प्रकाश स्तम्भ है। डा० अम्बेडकर जयंति के अवसर पर देश भर में आयोजित किए जाने वाले समारोह में सब लोग अधिकाधिक संख्या में भाग ले सकें। इस हेतु अवसर उपलब्ध कराया जाना चाहिए।

अतएव मेरा केन्द्र सरकार से अनुरोध है कि डा० अम्बेडकर जयंति के अवसर पर सार्वजनिक सरकारी अवकाश घोषित कर देश के महान नेता के प्रति अपनी श्रद्धा और सम्मान प्रकट कराने का सुअवसर उपलब्ध करावें।

SHRI RAM VILAS PASWAN : Sir, I support it. You also support it.

MR. DEPUTY SPEAKER : Which one you don't support ? You support everything.

(x) NEED TO SET-UP A CENTRAL SIDHA RESEARCH CENTRE

SHRI N. DENNIS (Nagercoil) : To facilitate the growth, development and preservation of the "Sidha" system of medicine, it is absolutely essential to set up a separate Central research centre for this system. Since the setting up of the four Central research centres of "Ayurveda inclusive of Sidha", "Unani", Homoeopathy and "Yoga inclusive of natural cure" in the year 1978 by the Division of the Central single unit "Indian medicine inclusive of Homoeopathic research centre", the necessity for setting up of a Sidha research centre is strongly felt, pleaded and represented by the public, Sidha medical practitioners and the Government of Tamil Nadu. The ancient system has the well-known significance of different special methods of treatment not found in any other system. This system which is prominent in Tamil Nadu is spread over the entire country and outside. These two systems are distinct, separate systems. The combined research centre is dominated by Ayurveda practitioners and there is no scope and opportunities for equal treatment, encouragement and development of Sidha system. It is estimated that there are as many as 16,000 traditional indigenous Sidha medical practitioners and about 2000 qualified Sidha medical practitioners who pursued their studies in Sidha medical institutions. Their special knowledge and expert experience could be better utilised for the promotion and development of this ancient system. So, Government may be pleased to take immediate steps for setting up a Central Sidha research Centre without further delay.

13.45 hrs.

DEMANDS FOR GRANTS 1983-84

MINISTRY OF HOME AFFAIRS

MR. DEPUTY SPEAKER : Now, we go to the next item.

Discussion and Voting on the Demands for Grants under the control of the Ministry of Home Affairs.

THE MINISTER OF HOME AFFAIRS (SHRI P.C. SETHI) : Sir, before we start the discussion on the Demands of the Home Ministry, I would like to say that a demand was raised particularly by Shri Atal Bihari Vajpayee as to what has transpired in the Cheif Ministers meeting with reguard to the Mandal Commission's Report. For the benefit of the hon. Members so that they can participate in the debate, I would like to say